

efforts to get a replacement for their jack-up rig 'Sagar Vikas' damaged in the blow-out in Bombay High either by purchase or charter-hire.

(b) The ONGC have invited open tenders for the purchase of two jack-ups and the bids received are under evaluation. It is, therefore not possible to indicate the cost and the source at this stage.

(c) The two jack-ups will primarily be used by the ONGC for work-over operations in Bombay High for maintaining the optimum level of production and for development drilling operations during the monsoons.

(d) The ONGC has so far purchased six jack-up rigs. One jack-up rig 'Sagar Vikas' has been damaged in the recent blow-out. Two owned jack-ups, viz. 'Sagar Samrat' and 'Sagar Pragati' are deployed on the West Coast. The remaining three viz. 'Sagar Shakti', 'Sagar Gaurav' and 'Sagar Jyoti' are yet to be delivered to the ONGC. In addition, five jack-up rigs including two shallow-water jack-ups are also operating both on the West Coast and East Coast with the ONGC on charter hire.

T.V. Facilities for Mathura, Agra and certain other cities in U.P.

1303. SHRI D. G. SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. owners in Mathura and Agra as also in the surrounding areas like Bharatpur, Firozabad, Hathras, Aligarh, etc. are not receiving telecasts from Delhi or elsewhere even with the help of TV Signal Boosters bought at an extra expense;

(b) whether according to the TV news on 14th January, 1982, P&T are in a position to give microwave facility for carrying TV programmes from Delhi Centre to Agra;

(c) if so, whether Government are soon going to put up a TV Relay Station at Agra; and

(d) if the answer to (c) above be in the negative, how the people in and around the above two cities are to gain telecasts over their TV sets, especially during the coming Asian Games?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMAD KHAN): (a) The present range of the Delhi TV transmitter is 68 Kms. After the commissioning of the permanent 2x10 KW transmitter set up at Delhi, the range will increase to 90 Kms. The areas mentioned in the question lie outside the service range of the Delhi TV transmitter.

(b) to (d) Agra lies on the Delhi-Calcutta microwave route and has been identified as one of the locations for setting up a TV Relay Centre under a Perspective Plan for expansion of TV services through microwaves. Its implementation would depend on the availability of resources.

Certification of Film 'Gandhi'

1304. SHRI R. L. BHATIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Sir Richard Attenborough's film 'Gandhi' has since been passed by the Central Board of Film Censors, Bombay; if so, when;

(b) whether the Censors suggested any portions to be expunged or modified; if so, what were these;

(c) whether before giving the certificate, all these modifications have been incorporated in it;

(d) whether the Hindi versions of this film has since been dubbed; if so, where; and what is the actual expenditure incurred on it; and

(e) whether both the English and Hindi versions will be released in India simultaneously and if not, which of these will be released first?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) No, Sir. The Film 'Gandhi' has not yet been sent to Central Board of Film Censors for certification.

(b) and (c). Do not arise.

(d) The dubbing process is in hand. Expenditure incurred in dubbing will be known after the process has been completed.

(e) The English and Hindi versions are proposed to be released simultaneously.

Appointment of Notaries

1305. SHRI V. N. GADGIL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the criterion on the basis of which notaries are appointed;

(b) the criterion on the basis of which the total number of notaries for each city are sanctioned; and

(c) whether Government propose to increase the total number of notaries in each city?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL): (a) The criterion on the basis of which notaries are appointed are laid down in the Notaries Act, 1952 and the Notaries Rules; 1956.

(b) The number of Notaries for a city is decided on the basis of its requirements in consultation with the State Government concerned keeping in view its population, industrial and economic developments and other relevant factors.

(c) There is no proposal under consideration at present to increase the total number of Notaries in each city throughout the country.

Bombay Textile Strike

1306. SHRI BHEEKHABHAI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have made any enquiry as to whose interests have been served by prolonged strike of the textile workers in Bombay;

(b) whether Government have made any in-depth study of the causes of the prolonged strike;

(c) whether it is a fact that prior to the strike Bombay markets were glutted with huge cloth-stocks; and

(d) whether Government have received any report that the prolonged strike has benefited industrialists rather than labour?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) and (b) No Sir, Government who are fully seized of the situation arising from the strike of textile workers in Bombay, do not consider it necessary to undertake any enquiry or study.

(c) Accumulation of stocks has been a normal feature of the cotton textile industry. According to the information received from the Department of textiles, the textile industry including Bombay Mills was carrying higher stocks in December, 1981 than it was carrying in December, 1980.

(d) No, Sir.

Per capita consumption of electricity in North Eastern region

1307. SHRI CHINGWANG KONYAK: Will the Minister of ENERGY be pleased to state:

(a) what is the per capita consumption of electricity in the North Eastern region and how does it compare with the All India average; and

(b) the steps taken to improve the power situation in the region and bring it at par with the national average?